MR. CHAIRMAN: If you hear me for one minute, you will not require it. (Interruptions) Mr. Bhupesh Gupta, under the rules, as I view them, and under the practice which obtains in this House, I am not a mere post office between Mr. Malik and the Privileges Committee. I have some duty to perform—because a Minister may charged wrongly, a false document may be brought, a false newspaper report may appear, all types of things may happen. Already the word "probably" disappeared from the last document which has been put before me. There was this "Probably" even accord. ing to the Chief Minister there. I think we will stop at that.

DR. RAFIQ ZAKARIA: What you have said is completely borne out by what May says in this connection in Parliamentary Practice. would like to tell Mr. Bhupesh Gupta that as far as these kinds of privileges are concerned where the Ministers are accused of having made a wrong statement, this is the practice. After all, the Ministers give their replies on the basis of the information that is supplied to them, they have no personal knowledge. Therefore, May says that unless deliberately a Minister . . .

MR. CHAIRMAN: But I have already given a ruling on that.

DR. RAFIQ ZAKARIA: That is why you have to satisfy yourself that prima facie there is a case of breach of privilege. Therefore, what Mr. Bhupesh Gupta has said is not what...

MR. CHAIRMAN: You are quite right. I have laid it down. I think the matter may rest here till tomorrow because I have got everything now in my hand. Mr. Malik and everybody else may feel assured that I will go through them and come back. Now, will you come and take the Chair?

श्री रामेश्वर सिंह: श्रीमन् . . .

भी शिव चन्द्र शाः एक बात की सफाई नहीं हुई ।....

श्री सभापित: ग्राप थोड़ा बंद करें तो ग्रच्छा होगा। ग्राप बोलना शुरू करेंगे तो मैं ज्यादा जल्दी भाग जाऊंगा।

श्री रामेश्वर सिंह: श्रोमन्...

PERSONAL EXPLANATION BY SHRI C. M. STEPHEN, MINISTER OF COMMUNICATIONS

[Mr. Deputy Chairman in the Chair]

THE MINISTER OF COMMUNI-CATIONS (SHRI C. M. STEPHEN): Sir, with your permission, I rise to discharge an unpleasant duty by way of a personal explanation—unpleasant because it seems out of certain observations which a parliamentarian for whom I have the highest respect. Mr. Bhupesh Gupta, made yesterday. I would not like to enter into a controversy with him because he is one of the parliamentarians whom I hold in high esteem. Now yesterday he said that I went to Calcutta and gave a call for the overthrow of the Government of West Bengal and that charge, as is usual with him, with a hammer and tong against me in language which could have been a little modest. That is all I could sav.

There are two questions. One whether I gave a call like that. Second, because I am a Minister, I am barred from making such a call. My humble submission is that I never made a call for the overthrow of that Government. In today's Patriot the correspondent from Calcutta reports like this:

"But Mr. Stephen, perhaps uncertain of Prime Minister Indira Gandhi's mind, refused in Calcutta to endorse Mr. Panja's battle-cry. Instead he modified it with a general exhortation to "wipe ou Marxism from Bengal and Kerala'"

[Shri C. M. Stephen]

Now in the Statesman the report is like this:

"The Congress(I) leader, Mr. C. M. Stephen, said here on Sunday that he did not want to make any comment on the State Congress (I) slogan, "CPI(M), quit Bengal" because the CPI(M) would mediately allege that a Union Minister was providing inspiration to the movement. But he said that the "reactionary, authoritarian and foreign inspired philosophy of the Marxists should be wiped out" I take the slogan in this sense. I do not want Mr. Jyoti Basu himself to be thrown into the Bay of Bengal... He said that it did not matter if the Left Front ment remained in office. He was sure it would collapse on its own. But he told the meeting that the Communists had betrayed country."

Now from this it is clear. .

SHRI BHUPESH GUPTA (West Bengal): I quoted from the Times of India.

SHRI C. M. STEPHEN: Now there are three things: (i) philosophy of the party; (ii) the party; and (iii) what the party is doing in the Government. In West Bengal the party being a constituent of the Government the United Front Government is a party to what it is doing. The Marxist Pary is a constituent of the United Front Government. Apart from the Government, there is the party and there is the philosophy of the party. I attack the philosophy of the party and its performance from 1921 wards saying that at crucial stages in the history of the country the Marxist and the Communist Party have betrayed us. I told this to my workers; it was not a public meeting. And I said that this philosophy of violence and murder must be wiped out from India because that stands as a hinde-

rance for the socialist revolution of the nation. You may differ. question is whether an attack on a philosophy is an attack on the Government. Mr. Gupta says that if I attack a philosophy, then I attack and if I attack the party party I attack the Government of which that party is a constituent. That means when I attack any party, not the Government, then I am asking for the overthrow of the Government. I made it very clear that I do not mind the Government remaining.

As far as I am concerned Minister has got two personalities. He is a Minister and he is a political being. And as a political being have got certain functions to perform, which I will continue to perform, Whether any party is in the Government or not is absolutely irrelevant as long as the party exists, and contests between that party and other parties continue. It makes no difference whether my party is in Government or outside. It makes no difference whether their party is in Government The contest between the or outside. two parties will have to continue. It can never abate at all, and let us not become nervous when that stated and when I attack the philosophy. If they can call our party as authoritarian, if they can call our party as reactionary, if they can call our party as bourgeois-oriented party. if they can call our party as American-inspired party, please give me the freedom as a political being, in spite of myself being a Minister. to call you authoritarian reactionary, anti-socialist or inspired.

I must add, the controversy will have to continue. Certainly, my party is in Opposition there. Every Opposition party would like the Government to go and itself to come in. The question is: What is the method? If a Constitutional provision at the Centre is misused, you can attack. If an extra-Constitutional method is used, you can attack. If I carry a campaign to corrode the base of the

party there, and to pull down their Government, which is possible, then you cannot attack me. The failure of the Janata Government was because the base was lost. The attack was going on. This freedom is a privilege, a right and a duty of an Opposition party. I did nothing more than that. And I made it very clear that I did not mind the Government going on because, according to me, we are not interested in pulling down anybody because we believe leaving the Government to stew in their own juice. They are stewing already. This is very clear from the results of the Panchayat elections. It is very clear from the Chatra Parishad elections there. (Interruptions) One minute. Let me complete. Out of 280 members elected in the Chatra Parishad elections, 250 members were elected from the colleges. (Interruptions)

SHRI M. KALAYANSUNDARAM (Tamil Nadu): On a point of order.

MR. DEPUTY CHAIRMAN: Please hear him.

SHRI M. KALAYANSUNDARAM Is it a personal explanation?

SHRI C. M. STEPHEN: Yes, it is. Another important thing is this. When Mr. Bhupesh Gupta complains against us, may I mention another matter also? Here is a news report coming today of the West Bengal Government going to Punjab and giving a call to pull down that Government. Here is a report. they got the right? He says that he went there to open, to inauguarate, a Left Front exhibition there. Whether it is in his jurisdiction to go to Punjab and inaugurate a West Bengal exhibition there, I do not know. He has said:

"...the Left Front Government in West Bengal was 'apprehensive' of Mrs. Indira Gandhi's moves because she was known for toppling non-Congress-I Government

"He added that in Punjab there was a 'weak' Government and the Congress-I people themselves might topple it. In Andhra Pradesh Chief Miniser Dr. Chenna Reddy was 'listed to go', and the next turn might be of the Karnataka Chief Minister."

Therefore, the West Bengal Minister can go to Punjab and attack the Punjab Government, he can attack the Andhra Pradesh Government, he can attack the Karnataka Government, he can attack Mrs. Indira Gandhi as a toppler of non-Congress (I) Government, and we should hear it, keep our mouths shut and do nothing at all! This is his privilege. He says. This is what he was saying.

The second point which Mr. Bhupesh Gupta raised was very painful. He emphasised on the money that was spent on my travel to Calcutta. I went on official duty. Even otherwise, is it that a Minister who goes anywhere, should not open his mouth? Is it that he should not meet party members, and if he meets his party members, then immediately that money that is used for the purpose of official tour must be refunded? If that is the case, then if I devote five minutes' time for meeting Congress workers, on that basis you will ask me to make a proportionate refund from the salary that I am getting. That is what will happen. Is it the position that we must take? Let us not be small in the approach of these things. We are political beings going around. If Mr. Bhupesh Gupta goes out with a Select Committee, he may have to meet members of his party, he may have to talk to them, even while collecting money from the Rajya Sabha. Even so, when I go, I may

[Shri C. M. Stephen] have to meet my party members. We will have to take up this position because we are political beings.

One more explanation I wanted to give. He spoke about the statement that I made on telephones. I clarified my stand in the Lok Sabha. I said: the telephone may be surrendered. This was misquoted. I said it here itself, because Mr. Dhabe raised the question of rebate. I told him that this is not part of the contract. Then he insisted on the rebate. I said, you surrender your telephone if you want a rebate on the money that is given, not on the basis of unsatisfactory service. (Interruptions). That is on record. I said it here. I said nothing more than that there. Although it was misquoted, I clarified it. I called a press conference the next day and I clarified it. Only if a subscriber insists that he must have the money back, then only he may surrender the telephone. If it is unsatisfactory service, we own up that it is unsatisfactory to a certain extent. We own up the responsibility to correct it. There are certain constraints. In spite of these constraints, things can be improved. All efforts will be made to improve it. There my stand is apologetic. But when there is the demand for rebate, then my stand is, "Please surrender the telephone back; I cannot agree to that"

SHRIMATI PURABI MUKHOPA-DHYAY (West Bengal): Why?

SHRI C. M. STEPHEN: That is a different matter.

SHRIMATI PURABI MUKHOPA-DHYAY: Why should it be surrendered?

SHRI C. M. STEPHEN: I am only making a personal explanation. It is only with respect to the rebate that I said it, not with respect to the other thing. It was not in a challenging mood. This is all the personal explanation that I wanted to make.

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MR. DEPUTY CHAIRMAN: we go to Calling Attention....

SHRI BHUPESH GUPTA: Sir. I was mentioned

MR. DEPUTY CHAIRMAN: No ...

SHRI BHUPESH GUPTA: mentioned again and again.

MR. DEPUTY CHAIRMAN: No. I do not allow it.

BHUPESH GUPTA: SHRI You have to hear me.... (Interruptions).

MR. DEPUTY CHAIRMAN: not allow it. It is against the rules.

SHRI BHUPESH GUPTA: This is a serious matter....

MR. DEPUTY CHAIRMAN: You (Inseek a personal explanation. terruptions).

SHRI BHUPESH GUPTA: Kindly hear me.

SHRI P. RAMAMURTI (Tamil You allowed him to give more than a personal explanation-a lecture.

MR. DEPUTY CHAIRMAN: It was a personal explanation...(Interruptions). I would like to read rule 241.

SHRI BHUPESH GUPTA: I would like to put the record straight.

MR. DEPUTY CHAIRMAN: 1 do not allow it. Mr. Bhupesh Gupta will not go on record. (Interruptions) This is the rule. Please take your seat. Rule 241 says:

"A member may, with the permission of the Chairman, make a personal explanation although there is

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no question before the Council, but in this case no debatable matter may be brought forward, and no debate shall arise."

Therefore, there is no question of a debate.

(Shri Bhupesh Gupta continued to speak.)

Mr. DEPUTY CHAIRMAN: I do not allow it.

(Shri Bhupesh Gupta continued to speak.)

MR. DEPUTY CHAIRMAN: This is not debatable. I do not allow it.

(Shri Bhupesh Gupta continued to speak.)

MR. DEPUTY CHAIRMAN: This is not going on record.

(Shri Bhupesh Gupta continued to speak.)

MR. DEPUTY CHAIRMAN: We now go to the Calling Attention. Please take your seat. Mr. A. G. Kulkarni.

(Shri Bhupesh Gupta continued to speak.)

श्री रामेश्वर सिंह (उत्तर प्रदेश) : श्रीमन्, श्राप श्रपने वचन पर रहिये । श्रापने कहा था कि स्टीफन साहब को बोलने दीजिए फिर श्रापकी बात मैं सुनूंगा

श्री उपसभापित : यह विषय सदन के सामने नहीं है तो किस विषय पर ग्रापकी बात सुनें । कालिंग-श्रटेन्शन होने दीजिये ।

श्री रामेश्वर सिंह: श्राप एक मिनट मेरी बात सुनिये ।

श्री उपसभापित : कोई ऐसा विषय नहीं है सदन के सामने । पहले कुलकर्णी जी को (Interruptions) मैं सारी बात सूनने नहीं बैठा हूं । मैं ग्रापकी (Intrruptions) This is not a matter for debate. Mr. A. G. Kulkarni.

SHRI S. W. DHABE (Maharashtra): My name also has been mentioned...

MR. DEPUTY CHAIRMAN: He was replying to the point raised by you. Please take your seat.

SHRI S. W. DHABE: Telephone has nothing to do with that controversy...

MR. DEPUTY CHAIRMAN: Let u_s not have a debate on this. Shri A. G. Kulkarni.

SHRI S. W. DHABE: If you do not allow me to speak I will have to walk out.

MR. DEPUTY CHAIRMAN: Please take your seat.

SHRI JAHARLAL BANERJEE (West Bengal): Why don't you allow him?

MR. DEPUTY CHAIRMAN: I cannot allow. We will take up Calling Attention. Please do not disturb... (Interruptions).

श्री रामेश्वर सिंह : श्रापने कहा था कि स्टीफन साहब को बोलने दीजिये फिर मैं श्रापकी बात सुनृंगा ।

The second secon

श्री उपसभापति : इस तरह का कोई प्रक्त सदन के सामने नहीं है ।

श्री रामेश्वर सिंह: श्रीमन्, श्रापने कहा था

श्री उपसभापित : ऐसा कोई विषय है नहीं ।

SHRI S. W. DHABE: I only want to say...

MR. DEPUTY CHAIRMAN: I won't allow you. Please take your seat.

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बात नहीं सुनूंगा ।

SHRI S. W. DHABE: If you do not allow me to break, I walk out.

(At this stage the hon. Member left the Chamber.)

श्री रामेश्वर सिंह: श्रीमन, श्राज के श्रखबार में है कि सरकार क्या कर रही है । सरकार ने ...

MR. DEPUTY CHAIRMAN: will not go on record. You cannot refer to a matter whih is not permitted by me or by the Chairman. I won't allow you. Mr. A. G. Kulkarni.

(Shri Rameshwar Singh continued to speak.)

श्री उपसभापति : मैं इसको उठाने की परमीशन नहीं देता हं।

SHRI JAHARLAL BANERJEE: On a point of order. Is it not proper that when in the course his personal explanation some reference is made to some hon. Member who is present here, he should be given an opportunity to clarify his statement?

SHRI C. M. STEPHEN: No reference was made.

MR. DEPUTY CHAIRMAN: Certain matters were raised earlier by the hon. Member and the Minister was only replying to that. Again, the hon. Member should not reply.

JAHARLAL BANERJEE: SHRI You should be impartial. The Member who is referred to must get some opportunity to give his personal explanation. I think this is proper.

MR. DEPUTY CHAIRMAN: Please take your seat. Mr. A. G. Kulkarni.

SHRI JAHARLAL BANERJEE: As a protest against the partial attitude of the Chair, I walk out.

(At this stage the hon. Member left the Chamber.)

श्री रामेश्वर सिंह: हमें श्रापका श्रादेश शिरोधार्य होगा...

by Minister of

Communications

श्री उपसभापति : कालिंग-ग्रहेन्शन पर पहले प्रश्न पूछने दीजिये । भ्राप इस बारे में भ्रलग से प्रश्न पुछिये...

(Interruptions)

श्री कल्पनाथ राय: (उत्तर प्रदेश): श्राप . . . (Interruptions).

श्री रामेश्वर सिंह: इस तरह ... (Interruptions).

श्री उपसभापति: श्राप मझ से बात करिये । श्राप उनसे बात मत करिये । (Interruptions)

श्री हुक्मदेव नारायण यादव (विहार) : हम लोगों को उंगली दिखाने . . . (Interruptions)

श्री उपसभापति : श्राप बैठ जाइये . . . (Interruptions) Order, please. (Interruptions) Order, please. Mr. Kulkarni. (Interruptions) Order, please. Order please.

श्री हक्मदेव नारायण यादव : यह कैसे कह रहे हैं.... (Interruptions)

श्री कल्पनाथ राय: उपसभापति जी, ... (Interruptions).

रामेश्वर सिंह : ऐसे नहीं चलेगा . . . (Interruptions).

श्री उपसभापति : मैं सब को मना कर रहा हूं। सब लोग स्थान ग्रहण करें... (Interruptions)

श्री रामेश्वर सिंह : उपसभापति महोदय...(Interruptions)

श्री कल्पनाथ राय : उपसभापित महोदय, उनको श्रापने नहीं रोका तो मैं श्रापको... (Interruptions) यह उनके बोलने का ढंग है.... (Interruptions)

श्री उपसभापति : कुछ भी सुनाई नहीं देता है । श्राप स्थान ग्रहण करें । (Interruptions) कुछ भी रिकार्ड में नहीं जाएगा । (Interruptions)

[Shri Kalp Nath Rai continued to Speak] (Interruptions)

(Shri Rameshwar Singh continued to speak.) (Interruptions)

श्री उपसभापित : पहले विषय तो श्राने दीजिए (Interruptions) बिना किसी प्रश्न के प्वाइंट ग्राफ ग्राईर कैसे हो सकता है। (Interruptions) कोई सवाल नहीं है.... (Interruptions)

(Shri Rameshwar Singh continued to speak.) (Interruptions)

श्री उपसभापित : श्राप बैठिए . . . (Interruptions) कुछ सुनाई नहीं दे रहा मैं सब से कह रहा हूं बैठ जाइये (Interruptions) कुपया बैठ जाइये, एक एक करके बात कहिये (Interruptions). Unless you cooperate, how do you expect the House to go on? (Interruptions).

(Shri Sultan Singh continued to speak.) (Interruptions)

श्री सत्यपाल मलिक (उत्तर प्रदेश) : उपसभापति महोदय,... (Interruptions)

श्री उपसभापति : श्राप बैठेंगे तभी तो सुनेंगे . (Interruptions) I canno hear anything now. . (Interruptions

श्री प्यार लाल कुरील उर्फ प्यारे लार तालिब उन्नबी (उत्तर प्रदेश): उपसभापि जी (Interruptions)

श्री उपसभापति : बैठ जाइये, लीड श्राफ दी हाऊस को सुनिये (Interruptions)

(Shri Rameshwar Singh continued speak.) (Interruptions)

THE MINISTER OF COMMERCAND STEEL AND MINES (SH. PRANAB MUKHERJEE): It is no u accusing each other and wasting o time. Sometimes it happens that he Members want to raise their poin And they can do it. It is for you take care of it and take note of the fact. But my point. (Interruption:

Mr. Jha, you cannot make the comment in this way. I am sorry you cannot make any comment in the way. If you behave in this way, shall have to take note of it. I have interfere when others are speaking but if some Members like Mr. Jobehave in this manner, I am sorry shall have to take notice of it. I wat to seek your cooperation.... (Interrations).

AN HON. MEMBER: Is it a thre (Interruptions).

SHRI PRANAB MUKHERJEE: is not a threat. But I am sorry to if things go on like this every down are not going to accept this potion. You can make out your possible. But when I rise on my loven Mr. Shiva Chandra Jha does allow me... (Interruptions). W

[Shri Pranab Mukherjee]

I was going to seek your permission for was to impress upon the leaders and Members of the Opposition parties that they can make their points. Normally, after the Question Hour is over, we are allowing certain time to make various points. But let us have some understanding by having certain time-limit even for raising points. It is laready nearly forty minutes. Let us decide that it will be for 15 or 20 or 30 minutes and let the points be made out. We must put an end to it. After all, we have to transact some business. But I am not permitted to speak. I will see to my Members. I can control them. I can tell them not to disturb. But, at the same time. I would like to state that you must put an end to this. If you say, 'Ali right, for half-an-hour this business will go on', we can accept it. But if for thirty or forty minutes...(Interruptions). The normal business should go on. This is my submission. (Interruptions)

SHRI NARENDRA SINGH (Uttar Pradesh): Sir, on a point of order \dots (Interruptions).

SHRI BHUPESH GUPTA: He has made a very reasonable statement-Mr. Pranab Mukherjee. I think we should respond to it. (Interruptions).

SHRI NARENDRA SINGH: point of order. (Interruptions).

SHRI BHUPESH GUPTA: If we get up, you allow us. If you allow Members to speak then all this would not have happened and the ime would not have been spent like

MR. DEPUTY CHAIRMAN: There s no end to anything. (Interrupions).

SHRI BHUPESH GUPTA: I think nat cooperation will come that way. nterruptions)

श्री नरेन्द्र सिंह: प्वाइंट ग्राफ ग्रार्डर है सर ।

श्री उपसभापति : क्या है ? . . .

(Interruptions)

SHRIMATI PURABI MUKHOPA-DHYAY: You might have noticed that when the Leader of the House got up to intervene, to appeal, we all kept quiet. Only one Member said something-even that sitting in his place. I never expected that the Leader of the House will just put up a threat. (Interruptions).

SHRI PRANAB MUKHERJEE: is not a threat. (Interruptions).

SHRIMATI PURABI MUKHOPA-Please...(Interruptions) DHYAY: He also said ... (Interruptions).

MR. DEPUTY CHAIRMAN: You address the Chair, Madam.

SHRIMATI PURABI MUKHOPA-DHYAY: You being the custodian of this House or the Chairman being the custodian of this House, we expect that when an issue is raised in this House there will be some decency, some decorum. And we are here to cooperate-not only to oppose. We oppose the policies of the Government. We are not having any individual grudge against anybody.

MR. DEPUTY CHAIRMAN: That is all right.

SHRIMATI PURABI MUKHOPA-DHYAY: Nobody should take it at personal level. What happens is... (Interruptions) I will take one second. Mr. Dhabe's name was mentioned by ...

MR. DEPUTY CHAIRMAN: Here you are not correct.

SHRIMATI PURABI MUKHOPA-DHYAY: Mr. Dhabe made a certain point to which he replied . . . (Interruptions) Mr. Dhabe wanted to say as to what the question was and what his reply was. If he had not mentioned Mr. Dhabe's name, Mr. Dhabe would certainly not have got up. It was going on between Mr. Dhabe and Mr. Stephen's thing....(Interuptions) We all kept quiet. Now, if you just steamroller everything and say, 'Nothing will go on record', then, why are we here?

MR. DEPUTY CHAIRMAN: Please tell me how the proceedings can go on.

SHRIMATI PURABI MUKHOPA-DHYAY: You use your discretion. Mr. Pranab Mukherjee is the Leader of the House. I do not know if any other Leader of the House got this much cooperation in the past as Shri Mukherjee gets from all the parties of the Opposition. It is correct that we should not waste time. You use your discretion. But you should not steamroller us.

(Interruptions)

MR. DEPUTY CHAIRMAN: Mr. Narendra Singh is standing. You decide amongst yourselves as to who wants to speak. I cannot allow all of them.

श्री सदाशिव बागाईतकर (महाराष्ट्र): उपसभापति जी, मैं दो चीजें श्रापके सामने रखना चाहता हूं। कल से इस सदन में ... (Interruptions)

श्री उपसभापति : ग्राज के विषय पर बोलिए, कल को छोड़िये ।

श्री सदाशिव बागाईतकर: उपसभा-पति जी, हम तो चाहते हैं कि सदन की कार्यवाही सब ठीक से चले, कोई मतभेद की बात नहीं है... (Interruptions)

श्री उपसभापति : ऐसी बात कहां है ?

श्री सदाशिव बागाईतकर: : मेरी बात सुनिये । कल जब शोरोगुल हो रहा था, मैंने भ्रपनी श्रांखों से देखा कि केसरी जी वहां से ग्राकर के लोगों को उकसा रहे थे। यह शोभा नहीं देता। ग्रगर मैं गलतवयानी कर रहा हूं तो ग्राप मुझे सजा दे सकते हैं। श्री केसरी जी लोगों को उकसा रहे हैं। यह ठीक नहीं है।

दूसरी बात . . . नगर नगर नगर

श्री उपसभापति : ग्राप छोड़िये इसको।

श्री सदाशिव बागाईतकर : दूसरी बात, कोई मेंबर किसी दूसरे मेम्बर को इस तरह से धमकाए...

श्री उपसभापति : वह धमकाने की बात नहीं है...

(Interruptions)

श्री सदाशिय बागाईतकर: दूसरी बात मैं श्रापसे यह कहना चाहता हूं कि कोई सदन का सदस्य दूसरे मेंबर को धमकाए कि श्राप बाहर श्रा जाए, हम देख लेंग्र—यह ठीक नहीं है। इस तरह की धमकियां इस सदन में कल से हो रही हैं।

श्री उपसभापति : सव श्रादमी बोलेंगे . . (Interruptions) कहां तक ठीक है . . (Interruptions).

श्री सदाशिव बागाईतकर: तीसरी बात श्रापके सामने रखना चाहता हूं... (Interruptions)

श्री उपसभापति : श्रव समाप्त करिए श्राप।

श्री सदिशाव बागाईतकर : तीसरी बात जो मैं कह रहा हूं कि सदन के नेता ने बात कही, मैं उनकी सब बाते से सहमत हूं। एक बात कहूंगा उन्होंने कहा कि अगर शोरोगुल होग We shall have to take note of it. have strong objection to this. Eve the Leader of the House cannot tak note of it. It is for you to take not

[श्री सदाशिव बगाईतकर]

I can understand Mr. Chairman saying it. But Mr. Pranab Mukherjee said that "We will have to take note of it."

SHRIMATI PURABI MUKHOPA-DHYAY: This shows their attitude.

श्री सदाशिव बागाईतकर: उपसभापति जी...

श्री उपसभापति: श्राप श्रपनी बात समाप्त करिए ।

SHRI SADASHIV BAGAITKAR: The Leader of the House has said. "We shall take note of the obstructions". My submission is that it is not for him or for anybody else to take note of anything. It is for the Chair to take note. I hope that the Leader of the House will make amends and accept that even in matter which he considers disorderly, it is the Chairman which can take a decision and not he. That is all, Sir.

SHRI PRANAB MUKHERJEE: I would only like to tell him that it is the duty of the Leader of the House to help the Chair to conduct the Business of the House.

SHRI JAHARLAL BANERJEE: I am on a point of order. (Interruptions).

संसदीय कार्य विभाग में राज्यमंत्री (श्री सीताराम केंसरी): उपसभापति जी, जैसा हमारे माननीय सदस्य ने कहा कि मैंने किसी तरह का संकेत किया . . . (Interruptions) देखिये, मैं ग्रापसे कह रहा था कि कोई हल्ला मप्त कीजिए, ग्रापने उलटी

बात लेकर शुरू कर दी । आराज तक मैंने क्या कभी कहा है कि प्रापके खिलाफ बोलिए . . . (Interruptions)

by Minister of

Communications

श्री उपसभापति: एक बात मैं कहना (Interruptions) पहले चाहता हं... श्राप श्रासन ग्रहण करिए.. (Interruptions) बैठ जाइये ।

श्री शिव चन्द्र झा (बिहार): मेरी वात एक मिनट के लिए सुनिये.... (Interruptions) सदन की कार्यवाही... (Interruptions)

बैठिये . . . श्री उपसभापति: श्राप (Interruptions) नहीं स्राप फिर कह सकते हैं. . (Interruptions)

श्री शिव चन्द्र झा: उपसभापति महोदय, . . . (Interruptions)

श्री उपसभापति: श्राप बैठ जाइए।

श्री शिव चन्द्र झा: श्राप मुझ को सून लीजिए ।

श्री उपसभापति : मैं फिर सुन्गा । पहल ग्राप बैठ जाइए ।

श्री शिव चन्द्र झाः गृह मंत्री ग्रीर लीडर ग्राफ द हाऊस ने जो कहा है... (Interruptions) मेरा कहना है कि उन्होंने . . .

MR. DEPUTY CHAIRMAN: cannot go on like this. Mr. Jha, you have to hear me first. Then I will hear you. Now, you please take your

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बातों में समाप्त किया जाए ? ग्रगर कार्लिंग ग्रंटेन्शन को लिया जाए तो फिर कितना समय उसके लिए दिया जाएगा ? यह विचार करना पड़ेगा।

हो गया, कालिंग ग्रटेन्शन नहीं हुग्रा ।

मैं सदस्यों से कहूंगा और खास कर हर

एक दल के नेतास्रों से कहंगा, वे इस

बात पर विचार करें कि क्या कालिंग

भ्रटेन्शन का पूरा समय इस तरह की

श्रच्छा कहिए मिस्टर झा श्रपनी बात।

भी रामेश्वर सिंहः उपसभापति महोदय, कल जो...

श्री उपसभापतिः मैंने श्रापको परिमशन नहीं दिया है । मैं मिस्टर झा को सुन रहा हूं ।

श्री शिव चन्द्र झा: उपसभापित जी, सदन की कार्यवाही ठीक से चले, कोई होहल्ला नहीं मचे, यह हम लोगों की कामना है, जितना नेता-सदन की है उस से कई गुना ज्यादा है... श्री उपसभापति : बहुत धन्यवाद है ।

श्री शिव चन्द्र झा: मुझे वह दिन याद है... (Interruptions)

श्री उपसभापति : ग्रपना प्वाइट कहिए ।

श्री शिव चन्द्र झा: ग्रभी सुनिएगा।
मुझे वह दिन याद ग्राता है जब इस
बेन्च से, यहां से, उन्होंने ग्रखबार वालों
को सी ग्राई ए एजेण्ट कहा था...

श्री उपसभापति : वह प्रश्न नहीं है . . .

श्री शिव चन्द्र झा: बड़ा हंगामा हुआ। लेकिन फिर भी उसको संभाल लिया । कम से कम एक मिनट सुन लीजिए । अभी जब अपने नेता सदन साहब बोल रहे थे तो बोले जा रहे थे । मैंने यह कहा कि यह काम तो अध्यक्ष का है . . .

श्री उपसभापति : वह श्राप कह चुके हैं।

श्री शिव चन्द्र झा: उस पर वह श्राग-बबूला हो गए। कहा, श्राई विल टेक नोट श्राफ इट। मैं कहना चाहता हूं, दो बातें हैं। पहली बात तो यह है कि जिस समय से ये लोग पावर में श्राए हैं तभी से हम लोगों ने भी नोट ले लिया है श्रीर इसकी हमें कोई चिन्ता नहीं है... (Interruptions)

श्री उपसभापति: ग्रब सदन की ग्रागे की कार्यवाही को चलने दीजिए । बैठ जाइये ।

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Rise in prices of Essential Commodities

SHRI ARVIND GANESH KUL-KARNI (Maharashtra): Sir, I beg to call the attention of the Minister of Civil Supplies to the rise in prices of